

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26.03.2019

C.P./260/42/2016

FO

G MOHANTY
-V/S-
U.SINGH

ITEM NO:40

FOR APPLICANTS(S) Adv. : Mr. D. K. Panda on behalf of Mr. B. Dash

FOR RESPONDENTS(S) Adv.: Mr. M. K. Das

Notes of The Registry	Order of The Tribunal
	<p>Mr. D. K. Panda, Ld. Counsel on behalf of Mr. B. Dash, Ld. Counsel for the applicant submitted that the order of this Tribunal has been complied with in the meantime. Accordingly, the C.P. is dropped and notices are discharged.</p> <p>Ld. Counsel for the respondents is present.</p> <p>(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)</p> <p>pms</p>